

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1462 OF 2019 IN
DFR NO. 2236 OF 2019**

Dated : 14th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Association of DVC HT Consumers of Jharkhand ... Appellant(s)
Versus
Jharkhand State Electricity Regulatory Commission & Anr ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya
Ms. Tanya Sareen for R-2

ORDER

IA NO. 1462 OF 2019
(Appl. for condonation of delay)

For the reasons set out in the application, delay of 24 days in filing the appeal is condoned. Application is disposed of.

DFR No. 2236 of 2019

Admit. Issue notice to the Respondents returnable on 27.01.2020.

Objections, if any, by the Respondents shall be filed on or before 10.12.2019 in the main Appeal after duly serving advance copy to the other side. Rejoinder, if any, shall be filed on or before 10.01.2020 after duly serving advance copy to the other side.

List the matter on **27.01.2020**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Pr/pk